

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:1982

ANSWERED ON:09.03.2010

SAI CENTRES

Hussain Shri Syed Shahnawaz

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether any norms exist for establishment of Sports Authority of India (SAI) centres in the country;
- (b) if so, the details thereof;
- (c) whether the Government proposes to set up new SAI centres in the country;
- (d) if so, the details of the States and the locations identified for the purpose;
- (e) whether sports persons are trained in various sports disciplines in SAI centres;
- (f) if so, the number of sports persons trained during each of the last three years and the current year, discipline-wise; and
- (g) the fund allocated by SAI to the States to organise sports competitions at the district and national level during the said period?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

(a)&(b): Yes, Madam. Proposals are considered on the basis of sporting potential of the locality and infrastructure support offered by the State Government such as land, hostel, playing facilities etc.

c) No, Madam.

(d) Does not arise.

(e) & (f): The number of sportspersons trained during each of the last three years and the current year, discipline-wise is given in the annexure.

(g) Under the flagship scheme of the Government, the Panchyat Yuva Krida aur Khel Abhiyan(PYKKA), which has been introduced w.e.f. 2007-08, financial assistance is given to states for organising sports competitions at block, district, state and national level. The funds released to the State Governments under the scheme during 2008-09 is Rs.5.16 crore and during 2009-10 (as on date) is Rs.30 crore.